

- (vii) (a) Fifty-Seventh Annual Report and Accounts of the Gem and Jewellery Export Promotion Council (GJEPC), Mumbai, Maharashtra for the year 2022- 23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Council.  
 [Placed in Library. See No. L.T. 10433/17/23]
- (viii) (a) Sixty-eighth Annual Report and Accounts of the EEPC INDIA (formerly Engineering Export Promotion Council), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Council.  
 [Placed in Library. See No. L.T. 10428/17/23]
- (ix) (a) Sixty-ninth Annual Report of the Tea Board India, Kolkata, West Bengal, for the year 2022-23.  
 (b) Sixty-ninth Annual Accounts of the Tea Board India, Kolkata, West Bengal, for the year 2022-23, and the Audit Report thereon.  
 (c) Review by Government on the working of the above Board.  
 [Placed in Library. See No. L.T. 10731/17/23]

**Reports and Accounts (2022-23) of BISAG-N, Gandhinagar; Digital India Corporation, New Delhi; SCL, S.A.S Nagar and NIELIT, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Bhaskaracharya National Institute for Space Applications and Geo-informatics (BISAG-N), Gandhinagar, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Institute.  
 [Placed in Library. See No. L.T. 10944/17/23]
- (ii) (a) Annual Report and Accounts of the Digital India Corporation, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Corporation.  
 [Placed in Library. See No. L.T. 10436/17/23]

(iii) (a) Annual Report and Accounts of the Semi-Conductor Laboratory (SCL), S.A.S Nagar, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Laboratory.

[Placed in Library. See No. L.T. 10437/17/23]

(iv) (a) Twenty -eighth Annual Report and Accounts of the National Institute of Electronics and Information Technology (NIELIT), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10438/17/23]

### **I. Notifications of the Ministry of Agriculture and Farmers Welfare**

### **II. Reports and Accounts (2021-2022 and 2022-23) of various organisations and related papers**

### **III. MoUs between Government of India and NSC Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table—

- I. (i) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 4294 (E), dated the 3rd October, 2023, publishing the Insecticides (Prohibition) Order, 2023, issued Sections 27 and 28 of the Insecticides Act, 1968.

[Placed in Library. See No. L.T. 10310/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (3) of Section 36 of the Insecticides Act, 1968:-

- (1) G.S.R. 794 (E), dated the 26th October, 2023, publishing the Insecticides (Fifth Amendment) Rules, 2023.
- (2) G.S.R. 827 (E), dated the 8th November, 2023, publishing the Insecticides (Sixth amendment) Rules, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 10308/17/23]